

| DEFECTIVE REPORT LIST | | | |
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| DEFECTIVE REPORT OF 25-02-2023 | | | |
| Sl no. | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
| 1 | WA/246/2023 | AMARENDRA PRASAD RAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 2 | WA/300/2023 | AMIYA KUMAR MISHRA, A.G.A. | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 3 | WP(C)/5151/2023 | DAYANIDHI MOHANTY | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | WA/202/2023 | SANDEEP PARIDA, SR. S.C. (S AND ME) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 5 | WA/244/2023 | CHINMOY PATRA | 16. PETITION/APPEAL NOT IN TIME 24. LIMITATION NOT IN TIME / EXPIRED. |
| 6 | WP(C)/5160/2023 | SUBASH CHANDRA SATAPATHY | OTHERS. LEGIBLE COPY OF PAGE 20 TO 23 TO BE FILED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 7 | CRLMP/383/2023 | ADWITIYA SATPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON |

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| | | | FILING OF TRANSLATED COPY NOT FILED |
| 8 | CRLMP/378/2023 | SURESH KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 9 | WA/241/2023 | ASHOK KUMAR MOHAPATRA (1) | OTHERS. NEAT COPY OF PG. 13 TO 20, 56 TO 62 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 10 | WPCRL/23/2023 | PRAKASH K. MISHRA | OTHERS. 2ND COPY FILED BUT NOT SIGNED NOR ANNEX ARE ATTESTED OTHERS. PAGE 10 NOT IN INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | CRLMP/377/2023 | SANGRAMJEET SENAPATI | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | WP(C)/5901/2023 | GOPAL KRUSHNA NANDA | OTHERS. NEAT COPY OF PG. 8,10 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | CRLMP/368/2023 | SURYA NARAYAN PANIGRAHI | OTHERS. C.FEE OF RS 6 /- NOT PAID 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 12. ASSESMENT SLIP NOT FILLED-IN PROPERLY. 14. NOT PROPERLY INDEXED. |

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| 14 | WP(C)/5902/2023 | SANJIB KUMAR RATH | OTHERS. NEAT COPY OF PG. 10 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | WP(C)/5897/2023 | GOPAL KRUSHNA NANDA | OTHERS. NEAT COPY OF PG. 10 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | WP(C)/5050/2023 | DURGESH NARAYAN RATH | OTHERS. PAGE 34 & 35 ARE NOT LEGIBLE OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 | TRP(C)/75/2023 | MANASI MOHAPATRA | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |
| 18 | CRLMP/356/2023 | GOPAL KRUSHNA MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | WP(C)/5051/2023 | BASUDEV PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 | WP(C)/5816/2023 | JITENDRA KUMAR MISHRA (2) | OTHERS. NEAT COPY OF PG. 17, 32 TO BE FILED. OTHERS. UNDERLINE MADE IN PG. 27 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 | WP(C)/5872/2023 | JYOTSNARANI RATH | OTHERS. NEAT COPY OF PG. 8 TO 10 , 14, 19 TO BE FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

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| 22 | CRLA/218/2023 | MANAS RANJAN MOHAPATRA | OTHERS. RELEVANT CODE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 23 | CRLA/217/2023 | JNYANANANDA PANDA | OTHERS. RELEVANT CODE NOT INDICATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 24 | WP(C)/5458/2023 | RESHMA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | CRLA/215/2023 | SANTOSH KUMAR MAHANTY | OTHERS. RELEVANT CODE NOT INDICATED OTHERS. AT PAGE 5 PARA 5 ANN 1 MENTIONED AS ANN 3 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 26 | WP(C)/5894/2023 | GOPAL KRUSHNA NANDA | OTHERS. NEAT COPY OF PAGE 10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | WP(C)/5895/2023 | GOPAL KRUSHNA NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | WP(C)/5898/2023 | GOPAL KRUSHNA NANDA | OTHERS. NEAT COPY OF PAGE 10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 29 | WP(C)/5900/2023 | GOPAL KRUSHNA NANDA | OTHERS. NEAT COPY OF PAGE 10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 30 | WP(C)/5891/2023 | SUDHIR KUMAR MALLICK | OTHERS. NEAT COPY OF PAGE 17 TO 21,25 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 31 | WP(C)/5904/2023 | GOPAL KRUSHNA NANDA | OTHERS. NEAT COPY OF PAGE 8,10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | WP(C)/5892/2023 | GOPAL KRUSHNA NANDA | OTHERS. NEAT COPY OF PAGE 10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | WA/219/2023 | S.S.RAO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 34 | CRLMP/376/2023 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 35 | CRLMP/373/2023 | BIKRAM CHANDRA GHADEI | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | CRLMP/374/2023 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | WP(C)/5066/2023 | BIDYALOK MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 38 | CRLMP/375/2023 | RAMDAS ACHARY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | WP(C)/5068/2023 | AJAYA KUMAR MOHARANA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | CRLMP/372/2023 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | CMP/196/2023 | BUDHIRAM DAS | OTHERS. STATUS OF PARTIES NOT FURNISHED |
| 42 | CMP/200/2023 | SUKANTA KUMAR NAYAK | 8. CAUSE TITLE NOT IN ORDER. |

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| 43 | WP(C)/5054/2023 | KANANBALA ROY CHOUDHURY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 44 | WP(C)/5192/2023 | DEEPAK KUMAR MOHAPATRA | OTHERS. APPENDIX -I AND APPENDIX - II ARE NOT PAGEMARKED IN INDEX OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 45 | WP(C)/5174/2023 | MANOJ KUMAR MOHANTY | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | WP(C)/5195/2023 | DEEPAK KUMAR MOHAPATRA | OTHERS. APPENDIX -I AND APPENDIX - II ARE NOT PAGEMARKED IN INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 47 | WP(C)/5914/2023 | TRILOCHAN PANIGRAHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | WP(C)/5194/2023 | ASHOK KUMAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL |

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| | | | LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 49 | WP(C)/5910/2023 | RANJIT SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 50 | WP(C)/5137/2023 | TUSHAR KANTA NAYAK | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 51 | WP(C)/5915/2023 | TRILOCHAN PANIGRAHI | OTHERS. NEAT COPY OF PAGE 9 TO 11,13,15,17,19,22 TO BE FILED 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | WP(C)/5791/2023 | SABYASACHI MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 53 | WP(C)/4860/2023 | PRABHAS CHANDRA PANDA | OTHERS. THIS MAY BE REGISTERED AS CMP |
| 54 | WP(C)/5790/2023 | SABYASACHI MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | WP(C)/5789/2023 | SABYASACHI MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | WP(C)/4841/2023 | PRABHAS CHANDRA PANDA | OTHERS. THIS MAY BE REGISTERED AS CMP |
| 57 | WP(C)/5788/2023 | SABYASACHI MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | WP(C)/4988/2023 | MANOJ KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 59 | WP(C)/5787/2023 | SABYASACHI MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 60 | WP(C)/4990/2023 | LAXMAN PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | WP(C)/5784/2023 | KHIROD CHANDRA MAJHI | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | WP(C)/4976/2023 | BASUDEV PUJARI | OTHERS. PUT UP FOR S.R AFTER PAGEMARKED IN INDEX & ANNX MARKED IN THE BODY OF THE PETITION 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 63 | WP(C)/5782/2023 | KHIROD CHANDRA MAJHI | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 64 | WP(C)/4903/2023 | AMIT PRASAD BOSE | OTHERS. PAGE 60 IS TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 65 | WP(C)/5176/2023 | SUSANTA KUMAR BARAL | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | WP(C)/4902/2023 | AMIT PRASAD BOSE | OTHERS. PAGE 17,23,58 & 93 ARE TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON |

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| | | | FILING OF TRANSLATED COPY NOT FILED |
| 67 | WP(C)/5154/2023 | SUBASH CHANDRA SATAPATHY | OTHERS. LEGIBLE COPY OF PAGE 20 TO 23 TO BE FILED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 68 | WP(C)/5171/2023 | RANJAN KUMAR ROUT | OTHERS. LEGIBLE COPY OF PAGE 14,22,24,26,30,32,34 TO 36 TO BE FILED OTHERS. ANNX 5 IN INDEX IS NOT CORRECTLY PAGEMARKED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 69 | CRLMP/381/2023 | PRAVAT RANJAN DASH | OTHERS. THIS MAY BE REGISTERED AS CRLMC |
| 70 | WP(C)/5858/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 71 | WP(C)/5087/2023 | ADHIRAJ MOHANTY | OTHERS. PLACE IT AFTER FILING OF 2ND COPY |
| 72 | WP(C)/5036/2023 | AMITAV TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 73 | WP(C)/5153/2023 | GOKULANANDA PADHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 74 | WP(C)/5924/2023 | MANAS PATI | OTHERS. NEAT COPY OF PAGE 9,12 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 75 | WP(C)/5931/2023 | ARABINDA TRIPATHY | OTHERS. NEAT COPY OF PAGE 12,14 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | CRLMP/371/2023 | CHANDAN SAMANTARAY | 8. CAUSE TITLE NOT IN ORDER. |
| 77 | WP(C)/5916/2023 | SWAPNIL ROY | OTHERS. NEAT COPY OF PAGE 10,13,17 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | CRLMP/370/2023 | MANORANJAN MUDULI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 79 | WP(C)/5038/2023 | SAUBHAGYA KUMAR SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | WP(C)/5074/2023 | JIBARDHAN MENDALI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 81 | WP(C)/5079/2023 | BRUNDABAN ROUT | OTHERS. PAGEMARK NOT CORRECTLY FURNISHED AFTER PAGE 12 & NOT CORRECTLY |

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| | | | FURNISHED IN THE INDEX .PLACE IT AFTER COMPLIANCE |
| 82 | WP(C)/5030/2023 | RAMA CHANDRA JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 83 | CMP/201/2023 | AMIT PRASAD BOSE | 14. NOT PROPERLY INDEXED. |
| 84 | WPCRL/24/2023 | JYOTIRMAYA SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | CRLMP/369/2023 | HRUSIKESH GHADAI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 86 | WP(C)/5159/2023 | SUBASH CHANDRA SATAPATHY | OTHERS. LEGIBLE COPY OF PAGE 20 TO 23 TO BE FILED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 87 | WP(C)/5119/2023 | RAMA KRISHNA BISOI | OTHERS. DATE MENTIONED IN ANN 3 DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 88 | WP(C)/5156/2023 | SUBASH CHANDRA SATAPATHY | OTHERS. LEGIBLE COPY OF PAGE 20 TO 23 TO BE FILED OTHERS. RSD NO. MENTIONED IN ANN 1 DOES NOT TALLY WITH AVERMENT OF WP & INDEX OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 89 | WA/331/2023 | GYANA RANJAN SETHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | WA/201/2023 | SANDEEP PARIDA, SR.S.C. (S AND ME) | OTHERS. NEAT COPY OF PAGE 59 TO 63 TO BE FILED |
| 91 | RPFAM/52/2023 | PRATAP CHANDRA MISHRA | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED OTHERS. PRAYER OF THE PETITION PAGE 15 NOT DATED |
| 92 | RPFAM/53/2023 | J.K.MISHRA (2) | OTHERS. MINOR PETNR NO.2 NOT FILED OTHERS. RPFAM IS NOT IN FORMAT AS BEING AGGRIEVED, GROUNDS ETC. NOT FURNISHED IN IT 3. AUTHENTICATION FEE IS DEFICIENT. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 93 | CRLMC/929/2023 | MANAS KUMAR CHAND | OTHERS. MARGIN NOT PROPER 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 94 | WA/223/2023 | PRAFULLA KUMAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 95 | CRLMC/933/2023 | ARIJEET MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 96 | CRLMC/932/2023 | S.S.RAY (2) | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 97 | WA/240/2023 | ASHOK KUMAR PATRA (1) | OTHERS. C.COPY OF ORDER DT 13.1.23 NOT FILED OTHERS. NEAT COPY OF PAGE 13 TO 26,66 TO 71 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 98 | CRLMC/1031/2023 | DHIRENDRA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 99 | CRLMC/1029/2023 | SUNIL KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 100 | WA/248/2023 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 101 | CRLMC/1043/2023 | SATYABRATA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 102 | CRLMC/1027/2023 | UDIT RANJAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 103 | WA/287/2023 | SANJAY RATH,ASC | OTHERS. THE DATE OF ORDER & CASE NO. NOT CORRECTLY FURNISHED IN THE BEING AGGRIEVED BY THE ORDER |

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| 104 | CRLMC/930/2023 | ANIRUDHA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 105 | CRLMC/936/2023 | PRANAB RANJAN CHHATOI | OTHERS. THIS MAY BE REGISTERED AS TRPCRL 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 106 | FAO/72/2023 | PABITRA KUMAR NAYAK | OTHERS. PRAYER OF THE FAO NOT SIGNED. 1. COURT FEE IS DEFICIENT. |
| 107 | WP(C)/5844/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 108 | WP(C)/5847/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 109 | WP(C)/5841/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 110 | WP(C)/5842/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 111 | WP(C)/5843/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 112 | WP(C)/5000/2023 | SRIKAR KUMAR RATH | OTHERS. DATE MENTIONED IN THE INDEX IN RESPECT OF ANNEX-4 DO NOT MATCH TO THE CONCERNED DOCUMENTS. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |

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| 113 | WP(C)/4980/2023 | PRADEEP KUMAR KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 114 | WP(C)/5072/2023 | SUDHIR KUMAR PATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 115 | CRLA/220/2023 | NIRMALA KUMAR ROUTRAY | OTHERS. THIS MAY BE REGISTERED AS CRLLP |
| 116 | CRLA/219/2023 | ABHILASH MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 117 | CRLMC/1044/2023 | SATYABRATA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 118 | WA/293/2023 | SANJAY RATH,ASC | OTHERS. THE DATE OF ORDER GIVEN IN THE BEING AGGRIEVED BY THE ORDER APPEARS TO BE WRONG |
| 119 | WA/280/2023 | LAMBODAR ACHARI | OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED ORDER |
| 120 | CRLA/212/2023 | JAGABANDHU SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 121 | CRLA/211/2023 | SATYABRATA PANDA | OTHERS. COPY OF JUDGEMENT AND DEPOSITION IN 2ND COPY OF CRLA NOT ATTESTED AS TRUE COPIES 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 122 | CRLA/210/2023 | ARUN KUMAR NAYAK | OTHERS. V.NAMA NOT DATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 123 | WP(C)/4973/2023 | ALOK KUMAR MOHAPATRA | OTHERS. PAGE 26 & 33 ARE TO BE ATTESTED OTHERS. THIS MAY BE REGISTERED AS WP(C) P.I.L 5. SECOND COPY OF PETITION NOT FILED. |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20. VERNACULAR CERTIFICATE NOT FURNISHED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 124 | WP(C)/4974/2023 | HRUDANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 125 | WP(C)/4996/2023 | PRADEEP KUMAR KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 126 | WA/263/2023 | DEBASIS PANIGRAHI | OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED ORDER |
| 127 | WA/270/2023 | SASWAT DAS, A.G.A. | OTHERS. THE DATE OF ORDER GIVEN IN THE BEING AGGRIEVED BY THE ORDER APPEARS TO BE WRONG |
| 128 | WA/321/2023 | ABHAYA KUMAR SHARMA,A.G.A | OTHERS. THE DATE OF ORDER MENTIONED IN THE BEING AGGRIEVED BY THE ORDER & PRAYER APPEARS TO BE WRONG |
| 129 | WP(C)/5854/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 130 | WP(C)/5853/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 131 | WP(C)/5899/2023 | PRASANTA KUMAR NANDA | OTHERS. PAGE 25 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 132 | WP(C)/5852/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 133 | WP(C)/5850/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 134 | WP(C)/5849/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 135 | WP(C)/5896/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 136 | WP(C)/5873/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 137 | WP(C)/5893/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 138 | WP(C)/5817/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 139 | WP(C)/5890/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 140 | WP(C)/5818/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 141 | WP(C)/5888/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 142 | WP(C)/5855/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 143 | WP(C)/5810/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 144 | WP(C)/5856/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 145 | WP(C)/5848/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 146 | WP(C)/5811/2023 | PRASANTA KUMAR NANDA | OTHERS. PG. NO. 10 SIGNED BY THE ADVOCATE. |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 147 | WP(C)/5846/2023 | PRASANTA KUMAR NANDA | OTHERS. NEAT LEGIBLE COPY OF PAGE 20 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 148 | WP(C)/5887/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 149 | WP(C)/5871/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 150 | WP(C)/5884/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 151 | WP(C)/5882/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 152 | WP(C)/5838/2023 | PRASANTA KUMAR NANDA | OTHERS. ANN 7 IS LEFT BLANK 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 153 | WP(C)/5822/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 154 | WP(C)/5860/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 155 | WP(C)/5877/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 156 | WP(C)/5517/2023 | SOUMENDRA PATTANAİK | 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |

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| 157 | WP(C)/5803/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 158 | WP(C)/5859/2023 | PRASANTA KUMAR NANDA | OTHERS. ANNX 6 IS NOT ATTESTED AS TRUE COPY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 159 | WP(C)/5874/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 160 | WP(C)/5862/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 161 | WP(C)/5804/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 162 | WP(C)/5839/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 163 | WP(C)/5845/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 164 | WP(C)/5869/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 165 | WP(C)/5840/2023 | PRASANTA KUMAR NANDA | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 166 | WP(C)/5868/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 167 | WP(C)/5867/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 168 | WP(C)/5866/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 169 | WP(C)/5863/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 170 | WP(C)/5820/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 171 | WP(C)/5806/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 172 | WP(C)/5824/2023 | PRASANTA KUMAR NANDA | OTHERS. ANNX ARE NOT CORRECTLY PAGE MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 173 | WP(C)/5812/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 174 | WP(C)/5864/2023 | PRASANTA KUMAR NANDA | OTHERS. LEGIBLE COPY OF PAGE 13 & 14 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 175 | WP(C)/5813/2023 | PRASANTA KUMAR NANDA | OTHERS. AGE OF THE PETITIONER BE RECONCILED AS PER AFFIDAVIT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 176 | WP(C)/5809/2023 | PRASANTA KUMAR NANDA | OTHERS. ANNX 5 NOT ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 177 | ARBP/6/2023 | AUROVINDA MOHANTY | OTHERS. INSTEAD OF ANN 6 IT HAS BEEN STATED AS ANN 2 IN PRAYER RELATING TO ARBITRATION |
| 178 | CRLMP/379/2023 | SURESH KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

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| 179 | MACA/111/2023 | SANTOSH KUMAR MOHANTY | OTHERS. AGE OF RESPONDENT NO. 1 & 2 NOT CORRECTLY FURNISHED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT COMPLETE 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 180 | WP(C)/5815/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 181 | WP(C)/4958/2023 | ACHYUTANANDA PATTANAİK | OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 8 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 182 | WP(C)/4979/2023 | SUNKURU SUDHAKAR RAO | OTHERS. EACH DOCUMENT SHOULD BE PROMINENTLY MARKED AT THE TOP OF BEGINNING OF SAID DOCUMENT AS ANN NO. AND TO BE ATTESTED |